

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 30**

**IA 1852/2024 In C.P. (IB)/2815(MB)2019**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **03.06.2024**

NAME OF THE PARTIES:      **MS GARG ENTERPRISES V/s PAN INDIA**  
**INFRA PROJECTS PVT LTD**

Section 9 of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

**IA 1852/2024 -**

1. Adv Siddhesh Shetye for Applicant.
2. Mr. Rishabh Khemuka, Advocate appeared for the Liquidator.
3. Ld. Counsel for the Respondent seeks one-week to file reply. Time Granted.
4. List this matter on **10.06.2024** for hearing.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Neeraj